

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.376/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Sadhan Kr. Ghosh-Vs-ROC, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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ARUN KUMAR TALWAL  
COMPANY SECRETARY

SADHAN KR. GHOSH  
DGH EXCON INDIA PVT LTD

*[Signature]*  
07/11/2017

**ORDER**

Ld. Counsel for the petitioner is present.

No time left.

List on 12/12/2017.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)